

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2719
TO BE ANSWERED ON THE 2ND AUGUST, 2016

MARKET SHARE OF BIO-PESTICIDES

2719. SHRI GEORGE BAKER:
PROF. RICHARD HAY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE एवं किसान कल्याण
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be pleased to state:

- (a) the details of market share of bio-pesticides and chemical pesticides in the pesticide market of the country;
- (b) the steps taken by the Government to reduce dependence on chemical pesticides and encourage use of bio-pesticides;
- (c) the number of laboratories established for production of bio-pesticides in the country, State/UT-wise;
- (d) the details of the funds earmarked/sanctioned by the Government and utilized by the laboratories, State/UT-wise;
- (e) the details of the targets fixed and achieved under the programme during each of the last three years;
- (f) whether the Government is proposing/considering to open some more/special laboratories/schools for producing bio-pesticides in the country; and
- (g) if so, the details thereof and the time by which these laboratories/schools are likely to be opened?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

½âãè एवं किसान कल्याण ½âãè ½âãè ½âãè (SHRI
PARSHOTTAM RUPALA)

(a): As per the data provided by the States, 5904 MT of bio-pesticides formulation and 54,532 MT (technical grade) of chemical pesticides were reported to have been used in 2015-16. Therefore, based on consumption, the ratio is 1:9 approximately.

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(b): The Government is implementing 'Strengthening and Modernization of Pest Management Approach in India'(SMPMA) through 35 Central Integrated Pest Management Centres (CIPMCs) of Directorate of Plant Protection Quarantine and Storage established across the country with an aim to promote Integrated Pest Management (IPM) approach. CIPMCs inter alia, produce biological agents for release in the fields, conserve natural bio-control agents, promote bio-pesticides as an alternative to chemical pesticides and advocate judicious and safe use of chemical pesticides as a last resort. These activities are implemented through Farmers Field Schools (FFSs), 2 days / 5 days training programmes and season long training program for State Agriculture Extension officers and NGOs /Private bodies. A 'Grow Safe food' campaign has been initiated to carry the message of safe and judicious use of pesticides to farmers and other stakeholders. A message related to judicious pesticides use is disseminated in regional languages in Gram Panchayats and rural areas. Packages of Practices for control of pests and disease in 79 crops have been approved to reduce dependence on chemical pesticides and encourage use of bio-pesticides and other alternative plant protection measures.

(c): The details of the Bio-Control laboratories which also produces Bio-pesticides is at Annexure I. These laboratories are being run by CIPMCs/Indian Council of Agriculture Research (ICAR)/State Agriculture Universities (SAUs) / State Agriculture Departments/Private bodies.

(d): Under the SMPMA Scheme, in the year 2015-16, an amount of Rs 20 Lakhs were sanctioned as grants to the State of Arunachal Pradesh for the Strengthening of Bio-Control Laboratory.

(e) to (g): The Details are at Annexure II. Under the SMPMA Scheme, financial assistance in form of grants are provided to States for Establishment/Strengthening of Pesticides testing laboratory/Bio-Control laboratory/Bio-Pesticides testing laboratory, Rodent Management, Human Resources Development programmes and Farmers Field Schools. The States are encouraged to submit proposals under the SMPMA Scheme.

ANNEXURE I

Bio-Control Laboratory for Production of Bio-Control Agents/Bio-Pesticides

S.No.	State/UT	Number of laboratories
1.	A&N Islands	4
2.	Andhra Pradesh	45
3.	Arunachal Pradesh	2
4.	Assam	5
5.	Bihar	8
6.	Chhattisgarh	3
7.	Goa	2
8.	Gujarat	13
9.	Haryana	8
10.	Himachal Pradesh	5
11.	Jammu & Kashmir	4
12.	Jharkhand	1
13.	Lakshadweep	1
14.	Karnataka	21
15.	Kerala	27
16.	Madhya Pradesh	5
17.	Maharashtra	61
18.	Manipur	2
19.	Mizoram	2
20.	Nagaland	2
21.	Orissa	9
22.	Pondicherry	4
23.	Punjab	8
24.	Rajasthan	12
25.	Sikkim	2
26.	Tamil Nadu	25
27.	Uttarnchal	3
28.	Uttar Pradesh	23
29.	West Bengal	4
30.	Delhi	5
31.	Meghalaya	1
32.	Tripura	1
33.	Telangana	4

ANNEXURE II

Details of the Estimate and Sanctions made under SMPMA Scheme in the last three years

S.No.	Year	Revised Estimate (in lakh)	Funds Released (in lakh)
1.	2013-14	155.00	155.00
2.	2014-15	169.00	167.35
3.	2015-16	300.00	251.45
